

Coram: Hon'ble Mr.P.Srinivasan : Administrative Member  
Hon'ble Mr.P.M.Joshi : Judicial Member

24/6/1987

Shri M.D.Rana learned counsel for the applicant present. Heard. We feel that before a decision is taken on the question of admission the problem of limitation will have to be gone into. We also feel that for this purpose we should hear the views of the opposite side also. Shri C.J.Timania Chief Clerk in the Office of the Divisional Railway Manager, Bhavnagar is present in Court to-day and we have directed him to take notice on behalf of the respondents and to inform his counsel also of the next date of hearing.

We have suggested to Mr.Rana that if his client claims seniority over any persons in particular, those persons be also/made respondents in the application. He has agreed to do this. The matter is adjourned and fixed for admission to 10-8-1987.

24/6/87

(P.Srinivasan)  
Administrative Member

(P.M.Joshi)  
Judicial Member

OA/291/87

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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

10.8.1987

Learned advocate Mr.M.D.Rana for the applicant appears and requests for some time to annex some documents and complete the application. Allowed. Registry to post after scrutiny.

*Phew*  
(P.H.Trivedi)  
Vice Chairman

*Joshi*  
(P.M.Joshi)  
Judicial Member